

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/181(CHE)2023
Name of Petitioner :
& Liquidator of M/s Vista Soft India Pvt Ltd
Name of Respondent :
Section : Sec 59(7) of IBC, 2016

ORDER

Present: None for Petitioner.

Clarification memo filed vide SR. No.1904 dated 16.04.2024.

List the petition for hearing on **29.04.2024**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)